

Minister is going to propose to the Government to lift these rules so far as hotels under his charge in the country are concerned ?

DR. KARAN SINGH : I have also the good fortune to belong to the honourable fellowship of teetotallers just like the hon. Member. Our policy is, that as far as possible, curbs upon foreign tourists should be removed. Certain restrictions have in fact been removed for foreigners and we are serving them. That is all I can say.

SHRI SRADHAKAR SUPAKAR : Is it a fact that on account of this rule there is temptation amongst our Indian people also to be guests of foreigners in this hotel ? May I know whether the separate room which serves liquor serves only foreign liquor or also country liquor ?

DR. KARAN SINGH : The temptations of the flesh are many and varied, and whenever there is a rule there is always the temptation to break it. But that does not mean that the rule itself should be abolished. As far as the actual brand of the liquor served in the rooms is concerned as I said, being a teetotaller myself, I must plead complete ignorance. If the hon. Member is particularly interested, I will furnish him with the information.

SHRI HEM BARUA : As a Minister he should know all about it.

SHRI TENNETI VISWANATHAM : May I know whether all these restrictions apply only to outsiders or they apply to Members of Parliament and members of the Cabinet also ?

DR. KARAN SINGH : The law of the land applies to everybody.

MR. SPEAKER : Let us not get intoxicated with this question ! Next question.

राष्ट्रीय भूमीतिकी अनुसंधान संस्था

*334. श्री महाराज सिंह भारती : क्या शिक्षा तथा युवक सेवा मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या राष्ट्रीय भूमीतिकी अनुसंधान

संस्था ने एक ऐसे यंत्र का विकास किया है जिससे भूमिगत जल का बड़ी सुगमता से पता लगाया जा सकता है;

(ख) क्या उक्त संस्था ने देश के जल संसाधनों का सर्वेक्षण करने की किसी योजना का सुझाव दिया है; और

(ग) यदि हां, तो सरकार ने इस पर क्या कार्यवाही की है ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) The Institute has made a few Electrical Resistivity meters and Seismic Timers. These instruments provide information about the electrical and elastic properties of the sub-surface strata. Under favourable conditions, this information can be interpreted in terms of the nature and extent of underground water.

(b) No, Sir.

(c) Does not arise.

श्री महाराज सिंह भारती : हमारे देश की जल वायु इस तरह की है कि बिना सिंचाई के यहां अन्नखेती हो ही नहीं सकती है। जिस तरह से हम लोगों ने तेल का पता लगाने के लिए कई तरह के सर्वेक्षण का सिस्टम बना रखा है उमी तरह से जमीन के अन्दर पानी का पता लगाने के लिए अब प्रापने एक सर्वेक्षण सिस्टम ईजाद कर लिया है। उसका इस्तेमाल करके जमीन के अन्दर के पानी का पता लगा कर हम पूरे देश के लिये एक घाट तैयार कर सकते हैं। मैं जानना चाहता हूँ कि इसका इस्तेमाल करके अंडर ग्राउंड वाटर का सर्वेक्षण करने की बात से सरकार इंकार क्यों कर रही है ?

DR. V. K. R. V. RAO : I entirely agree with the hon. Member about the importance of locating underground water resources. But I must point out to him that the Geological Survey of India is entrusted with this function. They have five regional ground water divisions, distributed all over the country for assessing the ground water potential and also to carry out some test drilling. After they have

done this, if they find it worthwhile, then the exploratory tube-wells organisation of the Ministry of Food and Agriculture takes up the question how water can be actually produced. As far as the Geophysical Research Institute is concerned, it is not a survey organisation. It makes its services available by way of technical advice to the Geological Survey.

श्री महाराज सिंह भारती : जब कोई सवाल किया जाता है तो किसी खास मंत्री से नहीं किया जाता है, बल्कि सरकार से वह होता है। यह तो आपका काम है कि आप और मंत्रालयों से भी सलाह मसिवरा करके जवाब दें। मेरा कहने का मतलब सिर्फ इतना है कि एक यंत्र आपने ईजाद कर लिया है। उसके जरिये आप जमीन के अन्दर के पानी का पता लगा सकते हैं। आपने कहा है कि पानी का पता लगाने के लिए आपने पांच जोन बनाये हैं। बिना सिंचाई के हमारा काम नहीं चल सकता है। आपके महकमे में और सिंचाई के महकमे में क्या कोई इस किस्म का तालमेल है ताकि एक मास्टर प्लान पांच साल का या दस साल का बन सके और पानी का इस्तेमाल सिंचाई के लिए हो सके? क्या सरकार आज आश्वासन देने की स्थिति में है कि इतने दिनों के अन्दर-अन्दर पूरे देश का सर्वेक्षण कर लिया जाएगा और भूमि के अन्दर जल का पूरा नक्शा बना लिया जाएगा और इसका पता लगा लिया जाएगा कि कहीं पानी है और कहीं नहीं है?

DR. V. K. R. V. RAO : I wish I were in a position to give such an assurance. What I shall do is to get in touch with my colleague in the other Ministry to find out what is the coordination now obtaining.

श्री महाराज सिंह भारती : अब से पहले टच स्थापित क्यों नहीं किया? सवाल का जवाब तो आप आज दे रहे हैं।

DR. V. K. R. V. RAO : Because of my ignorance and my stupidity. As I was saying, I shall ask the Geological Survey of India, which is under the

control of the Ministry, of Petroleum and Chemicals and Mines and Metals. and the Exploratory Tubewells Organisation, which is under the Ministry of Agriculture, what is the coordination between them and how far the services of the geophysical institute can be used for the purpose of drawing up a comprehensive ground water plan for India, an objective with which I am in total agreement.

SHRI BISHWANATH ROY : May I know whether any State Government has expressed a desire to utilise the services of the Geophysical Institute; if so, what steps are being taken in that direction?

DR. V. K. R. V. RAO : No organisation has specifically wanted the Geophysical Institute to do any survey for them but the instruments which have been prepared by them are being used by the Department of Geology, Government of Mysore, for ground water survey.

Corporation's Dues Outstanding against the Centre

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*335. **SHRI YAJNA DATT SHARMA :**
SHRI MANIBHAI I. PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been invited to the statement made by certain Councillors of the Delhi Municipal Corporation to the effect that there will be no need for fresh civic taxation in the capital if the Central Government pays all outstanding dues to the Corporation during the ensuing financial year ;

(b) if so, the reaction of Government thereto ;

(c) the nature of the dues held up and the total amount thereof ; and

(d) the reasons for the delay in the payment of these dues and the time likely to be taken to clear the dues ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d) : A statement is laid on the Table of the House. [Placed in Library. See No. L/T- 241/69].